

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated : 18th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

Adani Transmission (India) Ltd.		Appellant(s)
	Versus		
Maharashtra Electricity Regulatory Commission		Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

ORDER

We have heard learned counsel for both the parties. Arguments concluded.

Judgment is reserved.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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